

done? You have got<sup>4</sup> defected 17 M.Ps.—13 from Rajya Sabha and 4 from Lok Sabha.

MR. CHAIRMAN: The hon. Member may continue, his speech tomorrow. We will now take up the Private Member's business.

15.30 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### SECOND REPORT—

SHRI YADVENDRA DUTT (Jaunpur): Sir, I beg to move:

"That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th July, 1977."

MR. CHAIRMAN: The question is:

"That this House do agree with the Second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th July, 1977."

*The Motion was adopted*

### CONSTITUTION (AMENDMENT) BILL

(Amendment of article 217)

श्री श्रीमप्रकाश त्यागी ( बहराइच ) :  
सभापति महोदय, मैं संविधान की धारा 217 में संशोधन करने वाले विधेयक को प्रस्थापित करने की अनुमति चाहता हूँ।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The Motion was adopted*

श्री श्रीमप्रकाश त्यागी : मैं विधेयक को प्रस्थापित करता हूँ।

### ESSENTIAL COMMODITIES (AMENDMENT) BILL\*

(Substitution of Section 10A)

SHRI K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

*The Motion was adopted.*

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

### UNEMPLOYMENT ALLOWANCE BILL\*

SHRI K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory payment of allowance to all unemployed persons in the country."

*The Motion was adopted*

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

### CASTE SYSTEM ABOLITION BILL\*

SHRI K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill to provide for abolition of caste system and to put a ban on expression of caste after the name.

MR. CHAIRMAN: The question is:

"The leave be granted to introduce a Bill to provide for abolition of caste system and to put a ban on expression of caste after the name."

*The Motion was adopted*

SHRI K. LAKKAPPA: Sir, I introduce the Bill.